

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4538
ANSWERED ON:17.12.2009
CONTRACT WORKERS EMPLOYED IN SAIL
Rajesh Shri M. B.

Will the Minister of STEEL be pleased to state:

- (a) the total number of contract workers employed in the Steel Authority of India Limited(SAIL);
- (b) whether a decision was taken to increase the wages of contract workers in the steel sector during 2008;
- (c) if so, the details thereof; and
- (d) the reasons for not implementing that decision in SAIL?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI A. SAI PRATHAP)

- (a) The total number of Contract Workers in SAIL (including subsidiaries) as on 01.12.2009 is 37173.
- (b)to(d): Contract Workers are employed by Contractors engaged in various contracts. Their wages etc. are also decided by the Contractor. As a Principal Employer under the Contract Labour Regulation & Abolition Act (CLRA Act), SAIL's responsibility is to ensure that the contract labourers are not paid less than the prevailing minimum wages.